

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

For the Applicant Bank

Mr. Santosh Kumar Ray, Adv.

Ms. Rituparna Sanyal, Adv.

ORDER

1. Learned counsel for the Applicant Bank present.
2. In view of the order dated 05.09.2022, this matter is deferred and adjourned.
3. **Post this matter on 14.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**